

Sundaram Mahadeo Autoworld Pvt Ltd**List of Creditors under clause (ca) of regulation 13(2) of IBBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.**

Category: List of other creditors (Other than financial creditors and operational creditors)

Date of Commencement of CIRP: 20-01-2023; List of Creditors is Pursuant to claims received and updated as on 09-10-2023

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Employee Provident Fund Organisation	01.05.2023	812843.00	762961.00	Employee dues payable by company	-	-	-	-	-	49,882.00	-	Note 1
TOTAL			812843.00	762961.00		-	-	-	-	-	49,882.00	-	

Note 1:

The claim is not secured. However based on various judgements by the AA, the full amount needs to be paid in priority to EPFO Dept . Further, the amount of claim not admitted pertains to excess interest claimed.